

Annexure-7

Name of Corporate Debtor: Shakti Bhog Foods Limited

Date of Commencement of CIRP: 22.09.2022

List of creditors as on:

03-12-2022

List of Operational Creditors (Government Dues)

(Amount in Rs)

S. No.	Details of Claimant		Details of Claim received		Details of Claim admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC, if applicable
1	Income Tax Department	Government of India	06.10.2022	15,11,15,90,023	-	Income Tax Dues	0	0	No	0	0	0	0	15,11,15,90,023	None
2	CGST & CX Department, CGST Delhi North Commissionerate, New Delhi	Government of India	06.10.2022	69,71,68,352	-	GST Dues	0	0	No	0	0	0	0	69,71,68,352	None
	Total			15,80,87,58,375	-		-	-			-	-	-	15,80,87,58,375	